- III. A copy each (in English and Hindi) of the following papers, under subsection (4) of Section 100 and sub-section (2) of Section 101 of the Electricity Act, 2003:—
- (i) (a) Annual Report and Accounts of the Central Electricity Regulatory Commission (CERC), New Delhi, for the year 2012-13, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Commission. [Placed in Library. *See* No. L.T. 10418/15/13]
- (ii) A copy each (in English and Hindi) of the following papers, under subsection (2) of Section 105 of the Electricity Act, 2003:—
 - (a) Annual Report and Accounts of the Joint Electricity Regulatory Commission (JERC), for the state of Goa and Union Territories, for the year 2012-13, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Commission. [Placed in Library. *See* No. L.T. 10417/15/13]
- I. Reports and Accounts (2012-13) of various Boards, Corporations and related papers
- II. Reports and Accounts (2012-13) of various MSME Technology Development Centre, and related papers

THE MINISTER OF STATE OF THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI K.H. MUNIYAPPA): Sir, I lay on the Table:—

- I. A copy each (in English and Hindi) of the following papers, under Section
 19 and sub-section (4) of Section 17 of the Coir Industry Act, 1953:—
 - (i) (a) Fifty-eighth Annual Report of the Coir Board, Kochi, for the year 2012-13.
 - (b) Annual Accounts of the Coir Board, Kochi, for the year 2012-13, and the Audit Report thereon.
 - (c) Review by Government accepting the above Board. [Placed in Library. *See* No. L.T. 10232/15/13]
- II. A copy each (in English and Hindi) of the following papers, under subsection (1) of Section 619A of the Companies Act, 1956:—

- (ii) (a) Annual Report and Accounts of the Andaman and Nicobar Islands Integrated Development Corporation Limited (ANIIDCO), Port Blair, for the year 2012-13, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report. [Placed in Library. See No. L.T. 10235/15/13]
- (iii) (a) Fifty-eighth Annual Report and Accounts of-the National Small Industries Corporation Limited (NSIC), New Delhi, for the year 2012-13, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report. [Placed in Library. *See* No. L.T. 10236/15/13]
- II. A copy each (in English and Hindi; of the following papers:—
 - (i) (a) Annual Report and Accounts of the MSME-Technology Development Centre (Fragrance & Flavour Development Centre), Kannauj, for the year 2012-13, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report. [Placed in Library. *See* No. L.T. 10233/15/13]
 - (ii) (a) Annual Report and Accounts of the MSME-Technology Development Centre (Centre for the Development of Glass Industry), Firozabad, for the year 2012-13, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report. [Placed in Library. *See* No. L.T. 10234/15/13]
- L Notifications of the Ministry of Corporate Affairs
- II. Report and Accounts (2012-13) of CCI, New Delhi and related papers
- III. Report of the One Man Inquiry Committee headed by Justice Mukul Mudgal to hold a inquiry into the media reports concerning Wal-Mart

THE MINISTER OF STATE OF THE MINISTRY OF CORPORATE AFFAIRS (SHRI SACHIN PILOT): Sir, I lay on the Table:—